

**Court-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**RP No. 17 of 2015 in A. No. 178 of 2012**

**Dated : 18<sup>th</sup> August, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member**  
**Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**BSES Yamuna Power Ltd.**

**.... Appellant/  
Review Petitioner**

**Versus**

**Delhi Electricity Regulatory Commission**

**.... Respondent(s)**

**Counsel for the Appellant/: Mr. Amit Kapur**  
**Review Petitioner Mr. Vishal Anand**  
**Mr. Sambit Panja**

**Counsel for the Respondent:**

**ORDER**

Heard Mr. Amit Kapur, Learned Counsel for the Appellant/Review Petitioner on this Review Petition. Issue notice to the sole Respondent Delhi Electricity Regulatory Commission giving two weeks period to file reply. Dasti service is permitted.

Post the Petition for hearing on **09.09.2015.**

**(T. Munikrishnaiah)**  
**Technical Member**

**(Justice Surendra Kumar)**  
**Judicial Member**

mk/dk